

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/06/KOB/2024
SECTION	SEC 121 (b) & 123 (1) IBC
NAME OF PARTIES	STATE BANK OF INDIA V/S SATHEESH BABU V K.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 May 2024

O R D E R

CP(IBC)/06/KOB/2024

Learned Counsel, Mr. Vinod P V appears physically on behalf of the Petitioner.

Since the matter has been stayed by the Hon'ble NCLAT, renotify the matter on **25.07.2024.**

Parties are directed to intimate this Bench as and when the stay gets vacated by the Hon'ble NCLAT, copy of the Order passed by NCLAT may also be placed on record.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**